

MANIPUR APPROPRIATION (VOTE  
ON ACCOUNT) BILL,\* 1973

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the consolidated fund of the State of Manipur for the services of a part of the financial year 1973-74.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the consolidated fund of the State of Manipur for the services of a part of the financial year 1973-74."

*The motion was adopted.*

SHRI K. R. GANESH: I introduce the Bill

I beg to move\*:

"That the Bill to provide for the withdrawal of certain sums from and out of the consolidated fund of the State of Manipur for the services of a part of the financial year 1973-74, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the consolidated fund of the State of Manipur for the services of a part of the financial year 1973-74, be taken into consideration."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: We will take up clause by clause consideration.

The question is:

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI K. R. GANESH: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

15.03 hrs.

DEMANDS\*\* FOR GRANTS 1973-74  
—contd.

MINISTRY OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF SCIENCE AND TECHNOLOGY

MR DEPUTY-SPEAKER: We now take up discussion on the Demands of the Ministry of Industrial Development,—Demands 58 and 59—and the Demands of the Department of Science and Technology—Demands 95 to 97—for which 6 hours have been allotted. Hon. Members present in the House and desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

\*Published in Gazette of India Extraordinary, Part II Section 2, dated 30-3-73.

†Introduced/moved with the recommendation of the President.

\*Moved with the recommendation of the President.